

ITEM NO.7

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 23165/2018

(Arising out of impugned final judgment and order dated 30-01-2018 in SA No. 773/2010 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

VINDHYACHAL CHAUHAN & ORS.

Respondent(s)

(WITH PRAYER FOR INTERIM RELIEF AND IA No.123820/2018-
CONDONATION OF DELAY IN FILING and IA No.123823/2018-EXEMPTION
FROM FILING O.T. and IA No.123821/2018-CONDONATION OF DELAY IN
REFILING and IA No.123822/2018-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS)

Date : 03-01-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Susheel Kumar Tomar, Adv.
Mr. Ankur Prakash, Adv.
Mrs. Rachna Gupta, Adv. (NP)

For Respondent(s) Mr. P.I. Jose, AOR
Ms. P.S. Chandralekha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Mr. P.I. Jose, learned counsel accepts notice
on behalf of respondent Nos. 1 & 7.

[Charanjeet Kaur]
A.R. -cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar